

from all angles. This is one of the sections included in the Railways' Perspective plan for gauge conversion to be considered for implementation in the next ten years or so. There is at present no proposal to extend the B. G. line beyond Gauhati to Tinsukia. This will merit consideration only when a B.G. line is established upto Gauhati in the first instance. There is also no proposal for extension of the B.G. line from Jogighopa to Gauhati along the South bank of the Brahmaputra. In this connection, it may be stated that a study recently made by the Gauhati University, has not brought forth sufficient justification for this extension.

Plan drawn by Brahmaputra Flood Control Commission

138. SHRI LILADHAR KOTOKI: Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether the Brahmaputra Flood Control Commission, set up in pursuance of the Prime Minister's statement in Lok Sabha on the 5th December, 1969 regarding the economic development of Assam, has since drawn any plan for controlling floods and erosions of the Brahmaputra ;

(b) if so, the salient features thereof, and

(c) the steps taken for its implementation ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B.N. KURLEE) : (a) to (c). The Brahmaputra Flood Control Commission have taken up the preparation of Comprehensive Plan of flood control and erosion control in the Brahmaputra valley. River Surveys required in this connection have been completed and hydrological observations are being carried out.

Rural Electrification during 1971-72

139. SHRI SOMCHAND SOLANKI : Will the MINISTER OF IRRIGATION

AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether Government have decided to electrify the maximum number of villages during 1971-72 to facilitate the farmers and small scale industries ;

(b) whether Government have also decided to develop the backward area of Gujarat where scarcity of rains prevails every year , and

(c) the names of Districts selected in order of priority for electrification during 1971-72 in Gujarat ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) and (b). It is intended that as many villages and pump sets as possible should be electrified early. Gujarat is one of the five States where rural electric co-operative societies are set up on a pilot basis.

The Government of Gujarat have planned to electrify 500 new villages and also energise 2,000 tube wells during the year 1971-72. These areas include some of the chronically drought affected areas of the State ; and

(c) Rural Electrification programme of the State Government for the year 1971-72 is expected to extend over all the districts of Gujarat.

Public Sector Project in North Gujarat

140. SHRI SOMCHAND SOLANKI : Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether the Government of India propose to establish any public sector project in Viramgan Taluka and in North Gujarat during the Fourth Five Year Plan; and

(b) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRA-

LAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) and (b). The industrial and mineral projects proposed to be set up in the public sector during the IVth Plan period in the various States, including Gujarat, together with their locations have been listed in Annexure II of the Report of the Fourth Five Year Plan (pages 326-330). There is no specific proposal at present to set up public sector projects in Viramgan Taluka and in North Gujarat. However, a cooperative fertiliser project is being set up at Kandla. The establishment of public sector projects, as also of private sector units, is out of necessity governed by considerations of economic viability and technical feasibility and other relevant locational considerations together with assessment of requirements for particular projects.

**Survey of Trivandrum-Kanyakumari
Railway Line**

141. SHRI M K. KRISHNAN. Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether the examination of the Survey Report of Trivandrum-Kanyakumari Railway line has been conducted ;

(b) if so, the details thereof ;

(c) if not, when it is likely to be completed ; and

(d) the main reasons for the delay in the examination of Report ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) and (b) The Survey Reports of the Trivandrum-Cape Comorin-Tirunelveli line are at present under the examination of the Railway Board. The reports have to be examined in great detail by the various directorates in the Board's Office from all angles, and this is expected to take another 4 months. There has been no avoidable delay in the examination.

**Production by Industrial concerns
beyond Licensed capacity**

142. SHRI MUKHTIAR SINGH MALIK : Will the MINISTER OF

INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether it is a fact that the production in certain industrial concerns has been in excess of their licensed capacity;

(b) if so, the number and names of such industrial concerns which have produced goods in excess of their licensed capacity during the last three years ;

(c) whether any action has been taken by Government against them ; and

(d) if not, the reasons therefor ;

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRILAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) and (b), Yes, Sir, a number of instances have come to the notice of the Government over the last few years, where industrial undertakings have substantially increased their production beyond the licensed capacity. The industrial Licensing Policy Inquiry Committee had referred, in its report, to 45 such cases, details of which are given in Appendix IV-F of this Report, copies of which have been laid on the Table of the House.

(c) and (d). The question is under Government's consideration.

**Taking over and running of old
Shahadara-Saharanpur Railway line**

143. SHRI MUKHTIAR SINGH MALIK : Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Government have since decided to take over and run the old Shahadara-Saharanpur Railway line which was closed during the year 1970 ; and

(b) If not, the reasons therefor ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) No, Sir,